

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

OA.No. 623 of 1990

Dated New Delhi, this 19th day of August, 1994

Hon'ble Mr A. V. Haridasan, Member(J) Hon'ble Mr B. K. Singh, Member(A)

- 1. Shri Azzizuddin Ahmed R/o 394/136, Gali No.17 Near Modern Store, Zakir Nagar NEW DELHI
- Shri Bhagwan Das
   R/o 1586, Lodhi Road Complex
   NEW DELHI
- 3. Shri Devender Kumar R/o 54, I.T.I. Flat Sunlight Colony NEW DELHI
- 4. Shri S. C. Sharma R/o 33/3C Diz Area S II NEW DELHI\_1
- 5. Shri K. M. Nagar R/o 1989, Lodhi Road Complex NEW DELHI

... Applicants

By Advocate: None

VERSUS

- 1. Lt. Governor, Delhi
- 2. The Director
  Directorate of Training
  and Technical Education
  Rouse Avenue
  NEW DELHI

.. Respondents

By Advocate: None.

ORDER (Oral)

Mr A. V. Haridasan, M(J)

None is present for the applicant though the case has been called twice. Also, none is present on behalf of the respondents. Since the applicant or his counsel is not present to argue the case, the OA is dismissed in default.

(B. K. Singh)

(A. V. Haridasan)
Member(J)

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